

[English]

Indian Forest Service Officers working as Joint Secretaries

5748. SHRI GIRIDHAR GOMANGO :
Will the PRIME MINISTER be pleased to state :

(a) the number of Indian Forest Service Officers working as Joint Secretaries in Union Government;

(b) whether a regular panel of IFS Officers like other All India Services is prepared for appointment as Joint Secretary; and

(c) the reasons for not appointing an IFS Officer as Joint Secretary in the Department of Forest and Wildlife ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No Officer of the Indian Forest Service is at present working as Joint Secretary in the Union Government. However, 5 officers of the Service are at present holding posts at the level of Joint Secretary or above under the Central Government.

(b) Yes, Sir.

(c) Posts of Joint Secretary under the Central Government, including those in the Department of Forests and Wildlife, are filled under the Senior Staffing Scheme. The question of considering appointment of an Officer of the Indian Forest Service as a Joint Secretary in the Department of Forests and Wildlife, would be duly considered as and when an eligible officer of the Service having the requisite experience and qualifications and fulfilling the job requirements, of such posts become available.

Sikh and J and K Extremists Plan Joint Action

5749. SHRI B.V. DESAI :

SHRI BRAJA MOHAN
MOHANTY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item in Times of India dated 6 February, 1985 in which it has been alleged that Sikh, Jammu and Kashmir extremists plan joint action;

(b) whether according to these reports Sikhs and some Kashmir extremists are jointly planning to step up acts of terrorism against targets in India and abroad;

(c) if so, whether the Indian intelligence reports have also revealed this fact;

(d) if so, the action Indian Government had taken to deal with the situation; and

(e) if so, whether British Government have been alerted about the increasing activities or proposed activities by these extremists elements in London ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) :
(a) Yes, Sir.

(b) to (e). Reports about the undesirable activities of extremists elements have come to the notice of Government. Strict vigilance is being maintained in this regard by the authorities. The matter has also been taken up consistently with the British Government.

Denial of Visas to Countries by India

5750. SHRI PIYUS TIRAKY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the countries denied visas of any nature by India;

(b) whether India asks the tourists to maintain minimum decency in their way of life and dresses while staying in our country;